

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/4163/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri D. Bhattacharjee,  
District & Sessions Judge,  
Hailakandi, Assam.

Dated Guwahati the 11<sup>th</sup> November, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.JHD./V/2020/5/3226, dtd 09.11.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Ankur Bhuyan, Civil Judge & Assistant Sessions Judge, Hailakandi regarding prayer for allowing Shri Bhuyan to use his allotted vehicle to come to Guwahati, at your level.

Yours faithfully,

Sd/-

**JT.REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-205/2013/4164-A, dated 11.11.2020

Copy to:

- ✓ 1. Shri Ankur Bhuyan, Civil Judge & Assistant Sessions Judge,  
Hailakandi .
- ✓ 2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR(VIGILANCE)**